

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 07th day of November, 2023

No.HC.VII-67/2022/10900/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Sunil Kumar Poddar, an officer in Grade-I of the Assam Judicial Service, presently posted as the Principal Judge, Family Court No.3, Kamrup (M), Guwahati, as Officer on Special Duty (OSD), in the Principal Seat of the Gauhati High Court, Guwahati with effect from the date he reports to the Registry as such, until further orders.

He shall continue to draw his salary and other allowances as admissible under the rules from his present place of posting i.e., as Principal Judge, Family Court No.3, Kamrup (M), Guwahati.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/**10901-10923** /A. Dated 07.11.2023

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati, for information and necessary action.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI & NIA, Assam, Guwahati


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12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
15. Registrar (_____), Gauhati High Court
16. Shri Sunil Kumar Poddar, Principal Judge, Family Court No. 3, Kamrup (M)
17. The Chief Judicial Magistrate, _____
18. The Joint Registrar (_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
21. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

As
7/11/2023

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI